

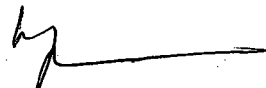
QA 234 / 2008

30/03/10

Hon. Dr. A.K. Mishra, A.M.

Mr. Birend Kumar, Counsel
for applicant.

Mr. J. Kumar holding brief
for Mr. J. Kesharwani, Counsel
for respondents submit, that
the compliance has been rendered
to the direction of this Tribunal
based in QA No. 234 / 2008. Counsel
for applicant has no objection.
In the circumstances this execution
application has become infructuous &
accordingly dismissed.


A.K.


copy sent
Subee/30-3-2010
Rm
20-4-2010